

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA no. 123/2017 in C.P. No. 41/73(4)/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.05.2017**

Name of the Company:


Neesa Leisure Ltd.

V/s.

Subramania Chandersekar

Section of the Companies Act:

Section 73(4) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ASHOK SACHDEVA	A.R		
2.	Ravish Bhatt	Advocate	Respondent/Applicant	


ORDER

Learned Advocate Mr. Ravish Bhatt present for Applicant/ Original Respondent.
Authorised Representative Mr. Ashok Sachdeva present for Respondent/ Original
Petitioner.

Notice is given to Original petitioner.

Original Petitioner shall file reply within two weeks. serving a copy in advance to
the Original Respondent.

List the matter on 25.07.2017


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 26th day of May, 2017.